

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE BENCH AT CHENNAI

**(Application under section 14,15 read with Section 17,18 of the National
Green Tribunal Act, 2010)**

O A NO: 260 OF 2020

Beerla Ilaiah,
H No: 3.155,
Sriram Nagar, Yadagiri Gutta,
Yadagiri Bhuvanagiri District,
Telangana – 508 001.

Versus

State of Telangana,
Represented by its Principal Secretary,
(Roads & Buildings Department),
Secretariat, Hyderabad & Oths

**“REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE O A NO: 260 OF
2020 IN THE MATTER OF BEERLA ILAIAH VS STATE OF TELANGANA AND
OTHERS BEFORE THE HON’BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE, CHENNAI” UPON DISPOSAL OF THE MATTER VIDE HON’BLE N G T
ORDER DATED: 17.08.2022.**

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Place: Chennai

Date: 22.08.2023

“REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE O.A. No. 260 OF 2020 IN THE MATTER OF BEERLA ILAIAH VS. STATE OF TELANGANA AND OTHERS BEFORE THE HON'BLE, NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI” UPON DISPOSAL OF THE MATTER VIDE HON'BLE NGT ORDER DATED 17.08.2022”

Sri Beerla Ilaiah, residence of Yadadri Bhuvanagiri has filed an O.A.No.260 of 2020 before the Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai against laying of green field six lane ring road in the buffer zone and FTL of Oorakunta lake at Yadagiripally, Yadadri Bhuvanagiri District on 17.12.2020. In order to ascertain the genuine, the Hon'ble NGT (SZ), Chennai vide order dated 17.12.2020 has appointed a Joint Committee with Ministry of Environment, Forest and Climate Change Regional Office as nodal agency for co-ordination and for providing all necessary logistics for this purpose. The Hon'ble NGT (SZ) vide order dated 17.08.2022, has disposed the above case with certain directions which are reproduced below:

- (i) The report of the Joint Committee reveals that the construction of ring road does not require Environmental Clearance (EC) in view of the fact that this will not fall within the categories mentioned in the schedule attached to the EIA Notification, 2006 is accepted and we hold so
- (ii) Since the Yadagiri Temple Development Authority is not a party to the proceeding, we feel that it is not proper to pass any orders against them in their absence and it is for the regulators to take appropriate action against them, if there is any violation committed by them in accordance with law.
- (iii) Since the Yadagiri Temple Development Authority has already filed an application for Environmental Clearance (EC) for the township project and it is being considered by the SEIAA - Telangana, we direct the SEIAA -

Telangana to consider that application and take appropriate decision in accordance with law.

- (iv) The Joint Committee's report reveals that there was some damage caused to the environment on account of the construction of the ring road in the water body and for assessing compensation. NEERI has been appointed. So, we direct the NEERI to conduct a study and submit the report to the Joint Committee at the earliest possible time at any rate **within a period of 6 (Six) months** and on getting the report, the Joint Committee is directed to assess the compensation after giving opportunity to the persons who are responsible for the same through regulators i.e. Telangana State Pollution Control Board and take steps to recover the amount from the departments which are responsible for the same in accordance with the law.
- (v) The Roads & Buildings Department is directed to provide more box-type vents of sufficient width in the road that has been constructed in consultation with the Irrigation Department so as to protect the water body and maintain the free flow of water in the water body.
- (vi) The Roads & Buildings Department and Irrigation Department are directed to maintain the water body and if any further construction or expansion of the road is required, then they are directed to consider the question of providing elevated bridge in that portion which passes across the water body.
- (vii) The Joint Committee is directed to file a further report to this Tribunal after getting the report from the NEERI **within a period of 3 (Three) months** from the time granted to NEERI to submit the report to the Tribunal.
- (viii) Considering the circumstances, parties are directed to bear their respective costs in the application.

- (ix) The Registry is directed to communicate this order to the official respondents and to the NEERI for their information and compliance of directions.
- (x) As and when the report is received, the Registry is directed to place the same before the Bench for consideration and also for issuing further directions (if any) required in this regard.

2. As per the directions of the Hon'ble NGT Order, with the financial support of R&B Department, National Environmental Engineering Research Institute (NEERI), Hyderabad has carried out the study titled "*Assessment of the contamination status and environmental damages of Oorakunta Cheruvu, Yadagiripally, Yadagirigutta Mandal, Telangana*" and submitted the report to the Joint Committee on 08.03.2023.

3. The study was conducted for assessing the contamination status of Oorakunta Cheruvu and calculation of the environmental damages for the lake. The following inferences were made by NEERI:

- i. The main source of water for Gandhi Cheruvu is rainwater and water from the hillocks. The outlet of Gandhi cheruvu is the inlet to Oorakunta Cheruvu. Based on the water availability and approachability for both the lakes, two samples have been collected from Gandhi Cheruvu and three samples have been collected from Oorakunta Cheruvu
- ii. For Gandhi cheruvu, TDS levels ranged from 323 to 32 mg/l with chloride values in the range of 28 to 32 mg/l DO content in the lake water varied from 6.5 to 7.1 mg/l while COD varied from 48 to 80 mg/l Oil and Grease was below detectable limit in all the samples.

- iii. For Oorakunta Cheruvu, TDS content varied from 409 to 479mg/l with chloride values in the range of 48 to 52 mg/l. DO levels varied from 4.7 to 7.3 mg/l while COD ranged from 40 to 72mg/l
- iv. A total of 14 nos. groundwater samples were collected around the lakes. All the samples had physio chemical parameter values within the permissible limits of BIS
- v. A survey of the study area was conducted to assess the environmental damages due to construction of road in the lake area. It has been observed that the Oorakunta Cheruvu is rainfed and receives water from the outlet of Gandhi Cheruvu, and the water from Oorakunta cheruvu also flows to another downstream location i.e., Ongalli Chruvu. A questionnaire – based survey was designed and information regarding construction activities and its impact on the Oorakunta lake was collected from the people residing near the lake.
- vi. From the calculation, it can be inferred that the total economic value lost with respect to the ecosystem services provided by the lake vary in the range of Rs. 19.3 lakhs to Rs. 33.7 lakhs for a period of three years (2019-22) If the respective authorities wish to exercise any leverage in terms of environmental requirements, the average value of Rs. 26.5 lakhs might be considered. The above estimate represents the damage cost for the ecosystem services affected only for three years, however restoration costs should be added and restoration plan should be developed and implemented for the water body. (This is pertinent to mention that NEERI has calculated compensation to an area of only 0.87 ha, the lake area lost due to construction of the road).
- vii. The lake receives water only during the rainy season, which comes from upstream (Gandhi Cheruvu) and throughout the summer, the lake is

completely drained out, so it is important to maintain the flow from upstream even during summer season. As a result, it can be stated that the damages to the ecosystem services provided by the lake have occurred due encroachment of the lake area for construction activities, but also there are possibilities of impact due to mix of natural and anthropogenic causes.

4. Action taken by the Joint Committee (JC) after examination of NEERI report received on 08.03.2023, are as below:

- i. Integrated Regional Office (IRO) Hyderabad, who is the nodal office of the Joint Committee has written a letter to Telangana State Pollution Control Board (TSPCB) vide letter dated 20.03.2023 requesting TSPCB to give an opportunity to the Roads and Building Department, who is responsible for violation and recover the amount of compensation, in accordance with the directions of Hon'ble NGT order dated 17.08.2022 (point (iv) of page 19). The copy of the letter sent to TSPCB is at **Annexure I**.
- i. TSPCB has organized a meeting with NEERI and R&B Department on 28.04.2023 wherein Joint Committee members also participated. In the meeting, the Irrigation Department informed that an amount of minimum Rs. 40.00 lakhs are required for restoration works of lake like (a) The capacity of Oorakunta Tank shall be maintained to 1.17mcft. (b) inner side to the bund, revetment may be provided; (c) The FTL shall be maintained by constructing new weir with the level as shown by the irrigation department as mentioned in the letter No. Nalgonda/DEE/T1/2019-20, dated 06.03.2020 addressed to R&B Department. The copy of the letter is at **Annexure II**.
- ii. As per the meeting held at Telangana Pollution Control Board on 28.04.2023, the estimate cost of Rs 40.0 lakhs was proposed by the Irrigation department for the restoration of Lake (construction of weir, deepening, revetment). The

compensation cost of Rs 33.70 Lakhs was proposed by NEERI on the economic value lost with respect to the eco-system services, totaling an estimated amounting to Rs 73.7 lakhs.

- ii. Accordingly, R&B Department was requested to submit a detailed Action Plan with specific timelines and cost estimates to be taken up for restoration of Oorakunta Lake. The copy of the Minutes of the meeting is at **Annexure**

III.

5. As per the order of Hon'ble NGT Order dated 18.07.2022, the Joint Committee comprising the following members visit the site on 15.05.2023:

- i. Shri. D. Srinivas Reddy, Additional Collector (Revenue), Yadadri Bhuvanagiri District.
- ii. Shri. V. Srinivas, Superintending Engineer, Irrigation Circle, Bhongir.
- iii. Shri. G. Vasanth Naik, Superintending Engineer, R&B Circle, Sangareddy
- iv. Shri. G. Gangadhar, JCEE, TSPCB/Secretary, State Expert Appraisal Committee (SEAC),
- v. Shri. Tarun Kathula, Director/Scientist 'F,' Integrated Regional Office, MoEFCC, Hyderabad.

6. The following are the observations and recommendations of the Joint Committee during the site visit and discussions held on 15.05.2023:

- i. Telangana State Pollution Control Board recommended that instead of recovering the amount of Rs. 33.7 lakhs, the same can be spent through R&B Department for restoring the ecosystem services provided by the lake. Accordingly, the Joint Committee has directed R&B Department to earmark

an amount of Rs. 73.7 lakhs for both restoration of lake and compensation amount to be spent for the restoring of ecosystem services activities.

- ii. The Joint Committee directed R&D Department to utilize the compensation funds of Rs. 33.7 lakhs to develop fish culture for sustainable fishing by locals after reaching FTL in consultation with Fisheries Department in Yadagirigutta. Joint Committee also directed R&B Department to support the local Biodiversity Management Committees in consultation with Telangana State Biodiversity Board for overall conservation of Oorakunta lake, by allocating compensation funds.
- iii. Joint Committee directed R&B department to further develop forest avenues and local play grounds/parks in consultation with forest department and local municipalities.
- iv. The Joint Committee has observed that R&B Department has allocated Rs. 266.86 lakhs which is much more than the estimated costs of Rs. 73.7 lakhs for restoration and for compensation works.
- v. R&B Department informed that the restoration of works was already started based on the irrigation department letter No. Nalgonda/DEE/T1/2019-20, dated 06.03.2020.
- vi. R&B Department has submitted a detailed Action Plan with specific timelines with a cost estimate of Rs. 266.86 lakhs which includes compensation cost and recurring cost to an extent of Rs. 43.39 lakhs (much more than Rs. 33.7 lakhs compensation recommended in NEERI report) and restoration cost of Oorakunta Lake to an extent of Rs. 223.47 lakhs. R&B Department informed that till date they have already spent Rs. 223.47 for restoration work. The copy of the action plan with budget and timelines is at **Annexure IV**.

7. The details of the completed works are as below:
- i. R&B Department has completed the works for constructing Vibrated Reinforced Cement Concrete (VRCC) weir of length 17.05 mtr at tail end as directed by the Hon'ble NGT to regulate the out flow from the lake during heavy floods.
 - ii. R&B Department has completed the works of box culvert with 4 cells of 4Mx3M to outlet of excess water from existing lake for water regulation and constructing a foot path with cover slabs on bund protection for storm water drain.
 - iii. R&B Department has completed the works of constructing pedestrian walking footpath, with chequer tiles along the bund were completed. R&B Department informed that sit out benches for recreation purpose to the public would also be installed.
 - iv. Avenue plantation with native species of nearly 2000 native plant are grown up in 300mts length in multilayer manner with thick greenery were taken up along the inside bund. Further Joint Committee recommended to plant trees around the bund of the lake once the restoration work is completed.
8. The details of ongoing works are as below:
- i. The boundaries of the lake were identified and the deepening/distillation work is ongoing. R&B Department assured that it will be completed within 4 months.
 - ii. R&B department informed that they would be providing grouted rough stone revetment to Oorakunta cheruvu bund portion after completion of

deepening/desiltation work and agreed to maintain the flow from upstream even during summer season, which would help in irrigation of nearby agriculture fields.

ii) R&B Department informed that there would be installation of children play station adjacent to the Oorakunta Lake for recreational purpose and provide parallel bars, foot ball goal posts etc., at Telangana Kreedha Pranganam site.

9. During the site visit, no debris is observed in the lake. The Roads and Buildings Department and Irrigation Department has agreed to maintain the water body and informed that no further construction or expansion of the road is required. Further informed that if any such expansion of road is there in future, then they consider providing elevated bridge in that portion which passes across the water body.

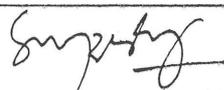
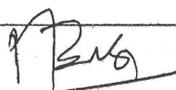
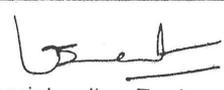
10. It is further submitted that the Gandhi Cheruvu is being continuously filling with Kaleshwaram Irrigation Canal connected upstream with underground pipeline, the overflow of its connected to Oorakunta lake, as such through out year FTL can be maintained so that ecosystem is improved in the lake.

11. Telangana Pollution Control Board informed that the Yadagarigutta Temple Development Authority has obtained Environmental Clearance from SEIAA vide letter dated SEA/IG/MIS/66110/2021 dated 08.02.2022 and has constructed STP with a capacity of 2.40 MLD.

12. The Joint Committee instructed the Executive Engineer (R&B), Yadadri Bhongiri District to speed-up the works and complete within the time frame as

assured for various activities. The photographs of the Joint Committee during field visit are at Annexure V.

13. Therefore, it is requested for the reasons stated above, it is submitted for favour of information.

S.No.	Details of Joint Committee Member	Signature
01	Sri. D. Srinivas Reddy, Member Additional Collector (Revenue), Yadadri Bhuvanagiri District	 ADDITIONAL COLLECTOR, (REVENUE) YADADRI BHUVANAGIRI DISTRICT.
02	Sri V. Srinivas, Member Superintending Engineer Irrigation Circle, Bhongiri	 Superintending Engineer Irrigation Circle Bhongir Yadadri Bhongir Dist.- 508 116
03	Sri. G. Vasanth Naik, Member Superintending Engineer (R&B), Medak.	 Superintending Engineer (R&B) CIRCLE SANGAREDDY
04	Sri G. Gangadhar, Member Secretary, SEAC, Telangana State	 Secretary State Level Environment Appraisal Committee (SEAC) Telangana.
05	Sri Tarun Kathula, Member & Nodal Agency Director/Scientist 'F' Integrated RO, MoEF&CC,	 Tarun Kathula Director/Scientist 'F' (C) Integrated Regional Office, Ministry of Environment Forest and Climate Change Aranya Bhavan, Hyderabad, Telangana-500 004.

11

Minutes of the Meeting to assess and recover the compensation for the damage to the Oorakunta lake in O.A. No. 260 of 2020 held at TSPCB, Board Office , Sanathnagar, Hyderabad on 28.04.2023

The officials attended the Meeting:

I. TSPCB:

1. Sri. B. Raghu, CEE
2. Sri K. Srinivas Reddy, JCEE

II. Joint Committee Members:

1. Sri Tarun Kathula, Director/Scientist 'F', Integrated RO, MoEF&CC, Hyderabad.
2. Sri G. Gangadhar, Secretary, SEAC, TS.
3. Sri D. Srinivas Reddy, Additional Collector (Revenue), Yadadri-Bhuvanagiri District.
4. Sri V. Srinivas, Superintending Engineer, Irrigation Circle, Bhongir.

III. R&B Department:

1. Sri G.M Archip, Dy.SE, R&B, Sangareddy Circle
2. Sri U. Shankaraiah, EE, R&B, Bhuvanagiri

IV. Irrigation Department:

1. Sri P. Balakrishna, DEE, Irrigation, Yadagirigutta.

V. CSIR- NEERI, Hyderabad:

1. Dr. Shaik Basha, Sr. Prl. Scientist & Head.
2. Smt. Ramya, Prl. Scientist.

An appeal was filed before the Hon'ble NGT at SZ-Chennai in O.A.No.260 of 2020 against laying of green field six lane ring road in the buffer zone & FTL of Oorakunta lake/tank at Yadagiripally, Yadadri Bhuvanagiri District on 17.12.2020.

The Hon'ble NGT, constituted a Joint Committee comprising of (1) Additional Collector (Revenue), Yadadri Bhuvanagiri District; (2) Scientist 'F', Integrated RO, MoEF&CC, Arayana Bhavan, Hyderabad; (3) Secretary-SEAC, TS; (4) Superintending Engineer, R&B, Sangareddy Circle; (5) Superintending Engineer, Irrigation Circle, Bhongir. The Joint Committee submitted the report on 30.06.2021.

The Hon'ble NGT vide order dt.02.07.2021 directed the Joint Committee to engage CSIR-National Environmental Engineering Research Institute (NEERI) for conducting a study on assessment of environmental damages and contamination status of Oorakunta lake/tank. On getting the report, directed the Joint Committee to assess the compensation after giving opportunity through Telangana State Pollution Control Board (TSPCB) and take steps to recover the same from the Departments in accordance with law and directed to file report.

Subsequently, the NEERI-Hyderabad carried out the study and submitted the report dt. March, 2023 along with the total Economic value lost with respect to the ecosystem services provided by the lake. The report also mentioned that, the restoration cost should be added and restoration plan should be developed and implemented for the water body.

In this regard, a meeting was held at TSPCB, Board office, Sanathnagar with the above officials to assess the compensation and to take up restoration of Oorakunta lake, as per the Hon'ble NGT order dt.17.08.2022.

During the meeting, Dr. Shaik Basha, CSIR- NEERI has informed that, they conducted the study on assessment of Ecological damage and contamination of lake/ecosystem services effected and explained the following:

1. The main source of water into the Oorakunta lake is from the over flow of Gandhi cheruvu. The over flow from Oorakunta lake is joining the Vangapally cheruvu in the downstream.
2. Ground water quality monitoring was carried out in the surrounding areas of the lake. As per the analysis, the parameters are within the permissible limits of BIS.
3. A Questionnaire-based survey was designed and information regarding construction activities and its impact on the Oorakunta cheruvu was collected from the people residing near the lake.
4. The compensation was estimated based on the total Economical value lost with respect to the Eco-system services (Drinking water, Fish survival & Irrigation) provided by the lake vary in the range of Rs.19.3 Lakhs to Rs.33.7 Lakhs for a period of 03 years i.e., 2019 to 2022. Further, it was also stated that, the compensation estimate can be considered on the average value of Rs.26.5 Lakhs.
5. Shri V. Srinivas, Superintending Engineer, Irrigation Circle, Bhongir informed that, they issued NOC to the R&B Dept. for Laying six lane ring road in the buffer zone & FTL of Oorakunta lake at Yadagiripally, Yadadri Bhuvanagiri District with the following pre-conditions:
 - The capacity of the Oorakunta tank/lake shall be maintained to 1.17 Million Cubic Feet (Mcft).
 - Inner side to the bund, revetment may be provided.
 - The FTL shall be maintained by constructing new weir with the level as shown by the Irrigation Department.

Further, Sri V. Srinivas, Superintending Engineer, Irrigation Circle, Bhongir informed that, the capacity of the tank is reduced due to laying of the 6 lane ring road which has reduced the FTL area of the lake. It was suggested to deepen the lake to maintain the original capacity of the tank and also to provide inner side revetment of the tank to safeguard the Bund. The estimated amount for the above works is Rs.40 Lakhs.

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Sri U. Shankaraiah, EE, R&B, Bhuvanagiri has informed that as per the NOC pre conditions issued by SE, Irrigation Dept., the construction of new weir work and deepening of the lake is under progress to maintain its original capacity of lake. The revetment to the inner side of the lake will be taken-up after completion of the deepening of the lake.

In response to the findings of NEERI report, the EE, R&B informed the Committee, that there is no Ecological damage to the Oorakunta lake. However, an amount of Rs.40 Lakhs is being spent by the R&B Dept. as suggested by SE, Irrigation for restoration of Oorakunta lake.

Sri Tarun Kathula, Director/Scientist 'F', Integrated RO, MoEF&CC, Hyderabad has stated that, the estimation of the NEERI was based on the total Economical value lost with respect to the Eco-system services (Drinking water, Fish survival & Irrigation) provided by the lake for a period of 03 years i.e., 2019 to 2022 as Rs.33.7 Lakhs. Further, the NEERI has not estimated cost for the restoration of Oorakunta lake but mentioned that, restoration costs should be added and a restoration plan should be developed and implemented for the water body.

Further, Sri Tarun Kathula has stated that, based on the estimate cost of Rs. 40 Lakhs for restoration of lake made by the Irrigation Dept. and the estimate cost of Rs.33.7 Lakhs made by the NEERI on the total economic value lost with respect to the eco-system services, the total cost is amounting to Rs.73.7 Lakhs.

Based on the above discussions and also as the representatives of R&B Dept. informed that, they have already taken up the restoration work and the same will be implemented in total in due course of time. The Joint Committee instructed R&B Dept. & the Irrigation Dept. to submit a detailed Action Plan with specific timelines and cost estimate to be taken up for restoration of Oorakunta lake by 1st week of May, 2023.

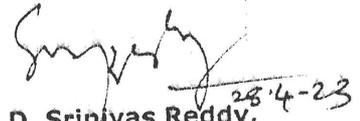
The Joint Committee decided to visit Oorakunta lake and its surroundings in the 2nd week of May, 2023 to verify the compliance status of the Hon'ble NGT order dt.17.08.2022 on the restoration of Oorakunta lake and submit a report to Hon'ble NGT before the next date of hearing listed on 12th May, 2023.



Sri Tarun Kathula,
Director/Scientist 'F', Integrated
RO, MoEF&CC,
Integrated Regional Office,
Ministry of Environment Forest and Climate Change
Aranya Bhavan, Hyderabad, Telangana-500 004.



Sri G. Gangadhar,
Secretary, SEAC, TS



Sri D. Srinivas Reddy,
Additional Collector
(Revenue), Yadadri-
Bhuvanagiri District



Sri V. Srinivas,
Superintending Engineer,
Irrigation Circle, Bhongir



Sri K. Srinivas Reddy,
JCEE, TSPCB



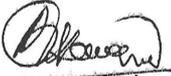
Sri. B. Raghu,
CEE, TSPCB

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Annexure - IV

ESTIMATED EXPENDITURE AND RECURRING COST FOR RESTORATION
AND REJUNAVATION OF ORAKUNTA LAKE (2022-23 to 2026-27)

Sl No	Name of work taken up	Initial one-time cost estimate Rs in Lakhs	Recurring cost for 1 st year in Rs in Lakhs	Recurring cost for next 3-year Rs in Lakhs	Total cost of project after 3 years Rs in Lakhs
Restoration work					
1	Box culvert with 4 cells each of 4 mtr x 3 mtr to regulate and let out excess water (Completed)	117.47	-	-	117.47
2	Vibrated Reinforced Cement Concrete (VRCC) weir of length 17.05 mtr at tail end to regulate the out flow from the lake during heavy floods (Completed)	13.50	-	-	13.50
3	Storm water drain and cover slab for footpath on the bund portion (Completed)	60.00	-	-	60.00
4	Pedestrian walking Footpath with Chequered tiles on the bund (Completed)	10.00	-	-	10.00
5	Deepening of Oorakunta (On going)	10.20	-	-	10.20
6	Revetment of Oorkunta lake (On going)	12.30	-	-	12.30
	Sub total	223.47	-	-	223.47
Compensation work					
1	Avenue Plantation and Landscaping on inside bund environment compensation (Partially completed)	24.00	0.50	1.50	25.50
2	Provide parallel bars etc at Telangana Kreedha Pranganam site at Yadagirigutta (yet to start)	3.24	0.25	0.75	3.99
3	Development of children play area at Municipal Play Ground Yadagirigutta (yet to start)	4.00	0.20	0.60	4.60
4	Development of fish culture as a (yet to start)	2.40	0.30	0.90	3.30
5	BMC (Bio-diversity Management committee) (yet to start)	3.00	1.00	3.00	6.00
	Sub total	36.64			43.39
	Grant total (as on 15.05.2023)				266.86


Deputy Executive Engineer
Irrigation Sub Division No.1,
Yadagirigutta,
Irrigation Division No.11 BHONGIR
Telangana State


Executive Engineer
District (R & B) Officer
Yadadri Bhongir

Works Completed:-1) Box Culvert with 4cells each of 4mtr X 3mtr



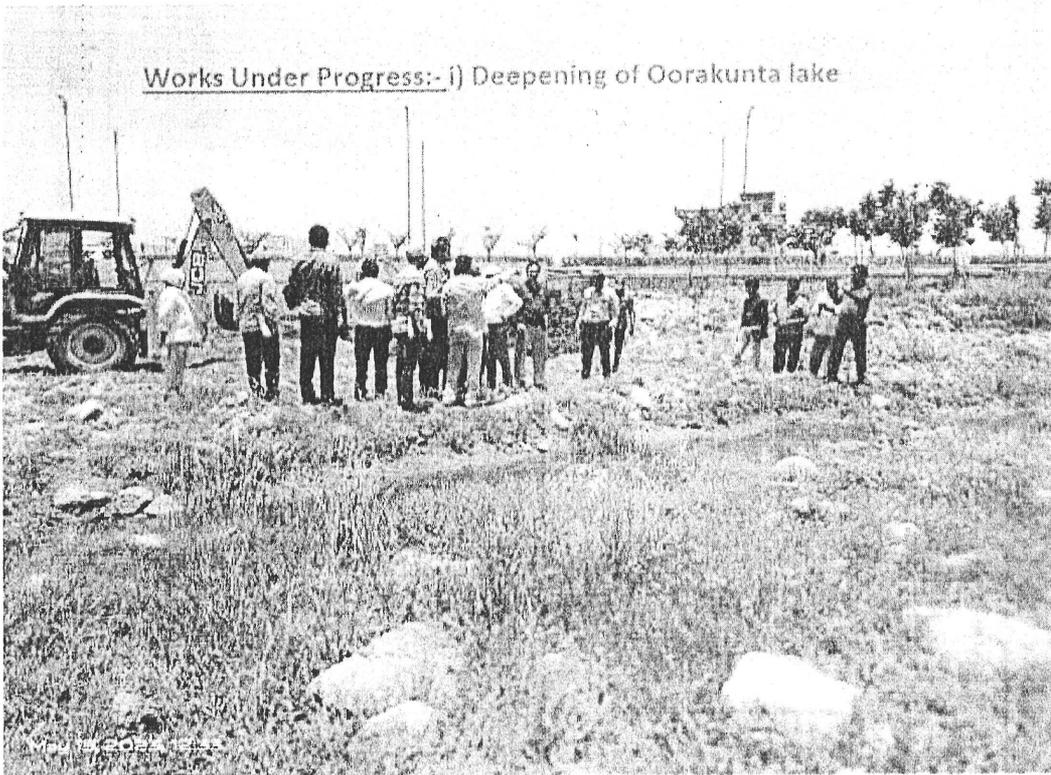
Works Completed:- 1) Box Culvert with 4cells each 4mtr X 3mtr



Works Completed:- iii) Storm Water drain and cover slab for footpath on the bund portion



Works Under Progress:-iii) Proposed to provide parallel bars etc at visited Telangana Kreedha Pranganam site



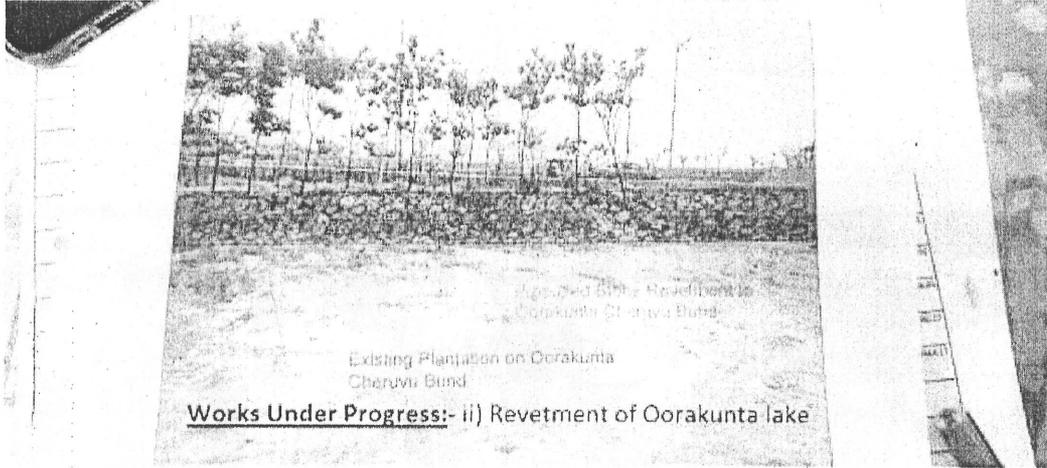


Works Completed- ii) VRCC weir of length 17.05 mtr at tail end



Works Under Progress- ii) Revetment of Oorakunta lake





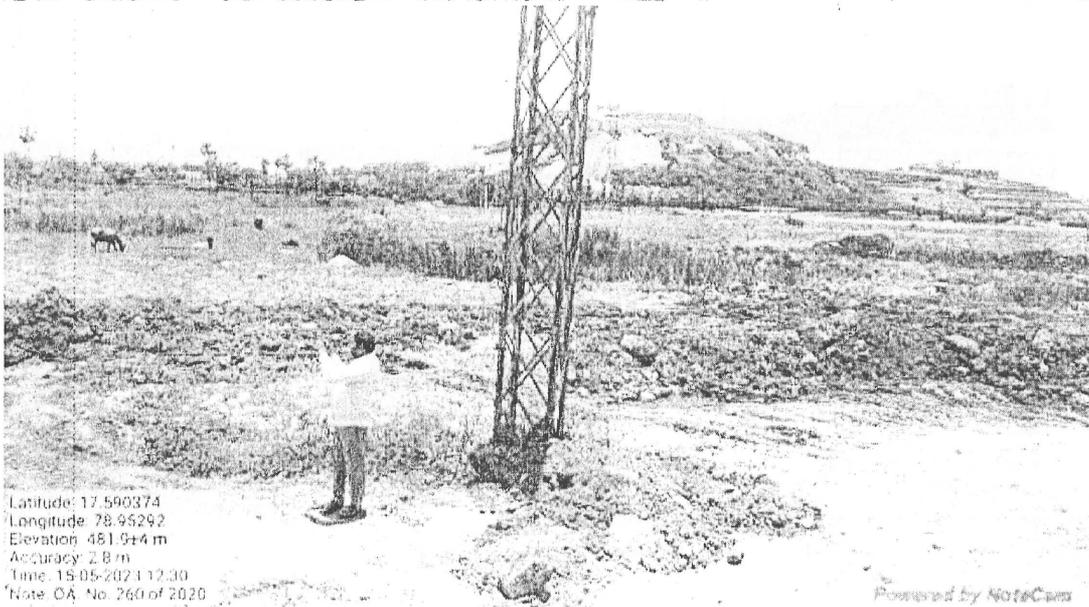


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Latitude: 17.59035
Longitude: 78.952865
Elevation: 512.7438 m
Accuracy: 3.5 m
Time: 15-05-2023 12:30
Note: OA No. 260 of 2020

Powered by NoteCam



Latitude: 17.590374
Longitude: 78.95292
Elevation: 481.914 m
Accuracy: 2.8 m
Time: 15-05-2024 12:30
Note: OA No. 260 of 2020

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Latitude: 17.59007
Longitude: 78.952655
Elevation: 437.9±19 m
Accuracy: 4.1 m
Time: 15-05-2023 12:32
Note: OA No. 260 of 2020



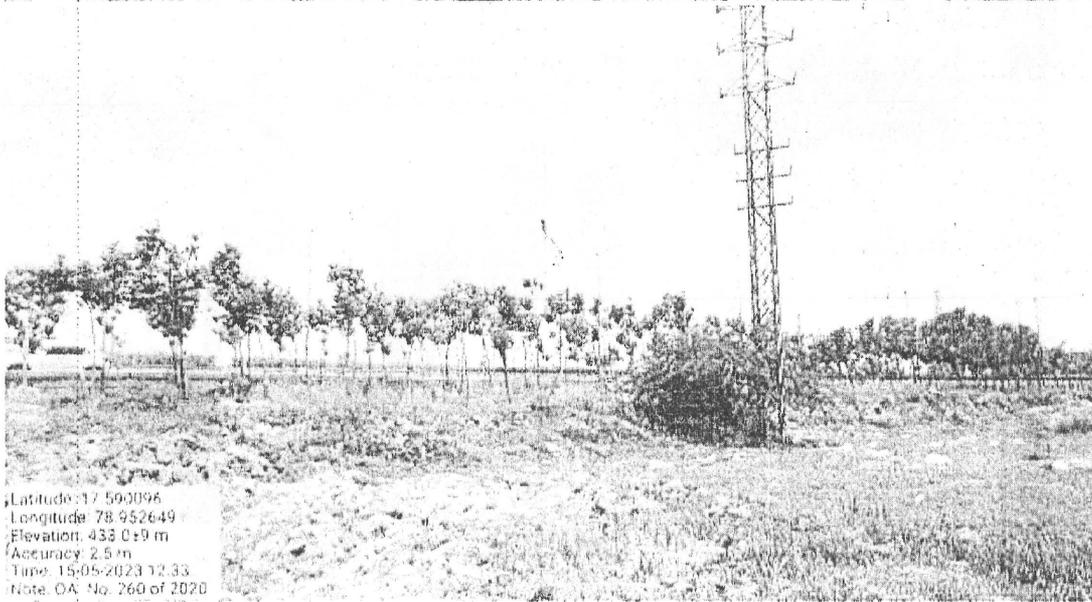
Latitude: 17.590093
Longitude: 78.952636
Elevation: 437.9±19 m
Accuracy: 2.6 m
Time: 15-05-2023 12:32
Note: OA No. 260 of 2020

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26



Latitude: 17.590086
Longitude: 78.952636
Elevation: 451.1±15 m
Accuracy: 2.2 m
Time: 15-05-2023 12:38
Note: OA No. 260 of 2020

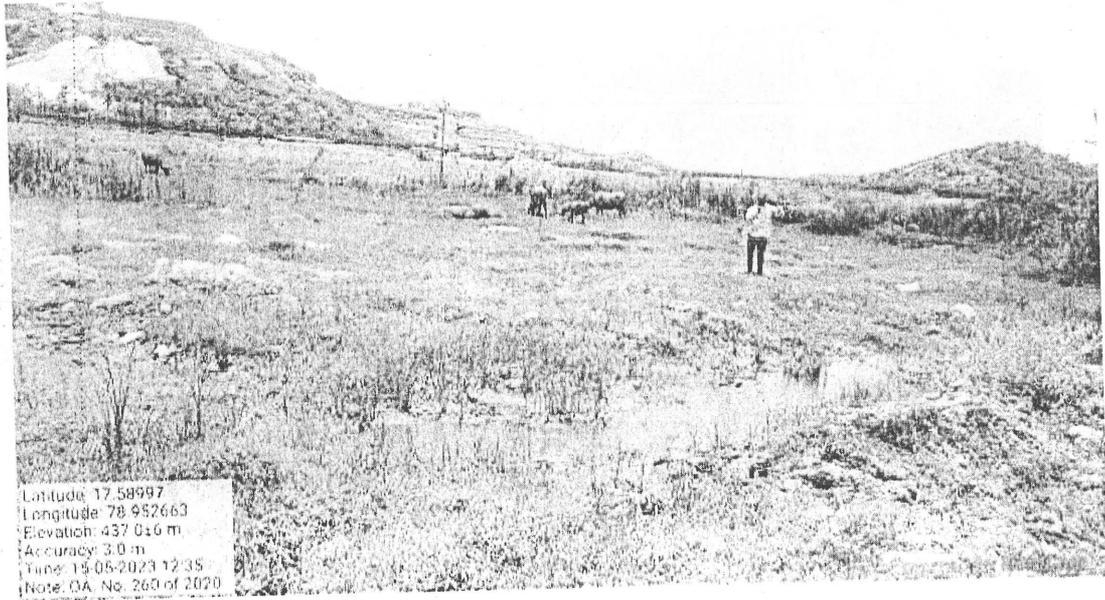
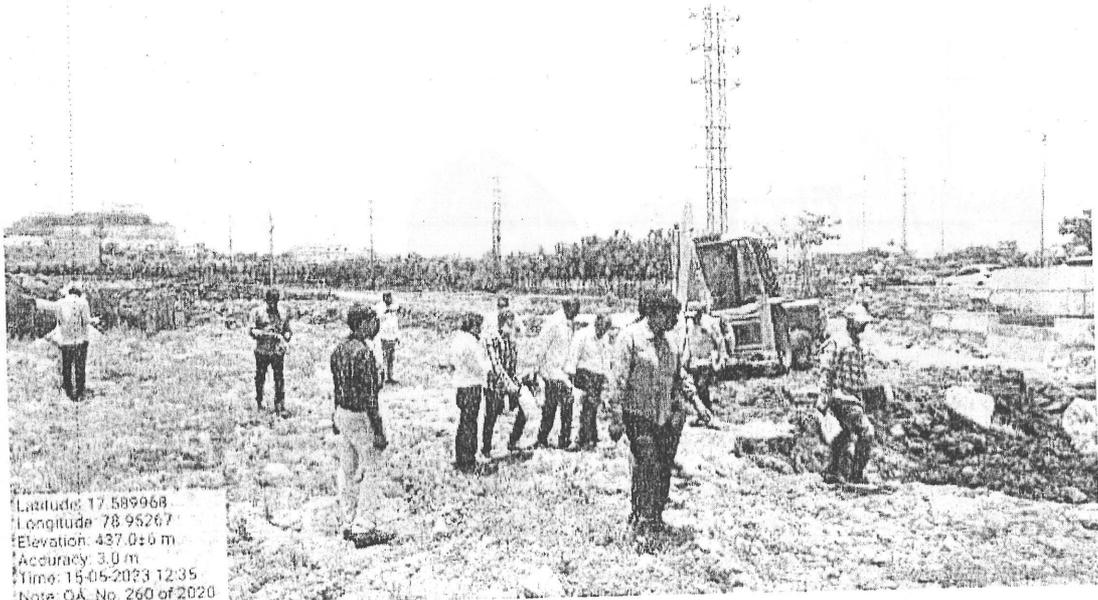


Latitude: 17.590096
Longitude: 78.952649
Elevation: 433.0±9 m
Accuracy: 2.5 m
Time: 15-05-2023 12:33
Note: OA No. 260 of 2020

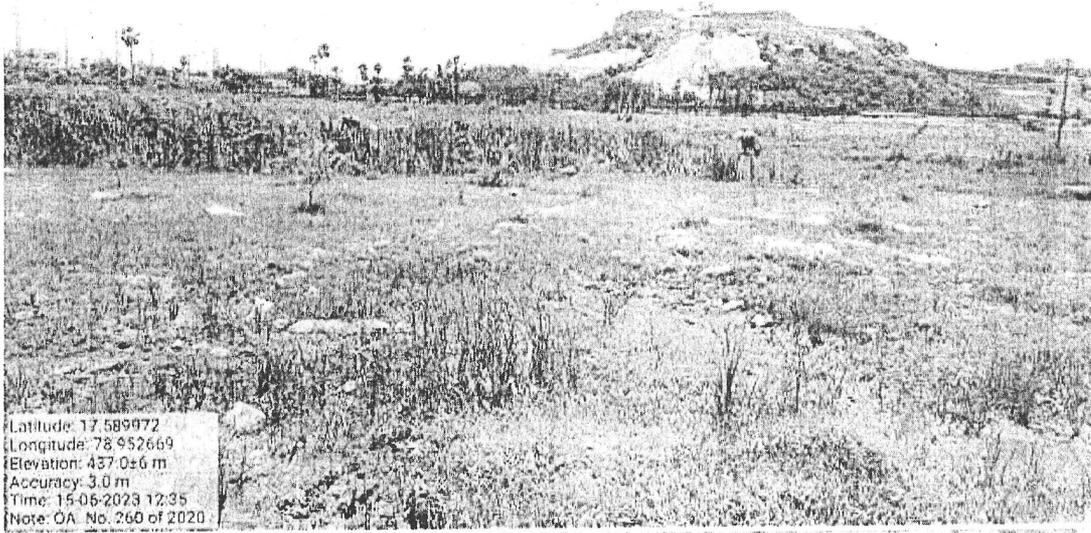
28



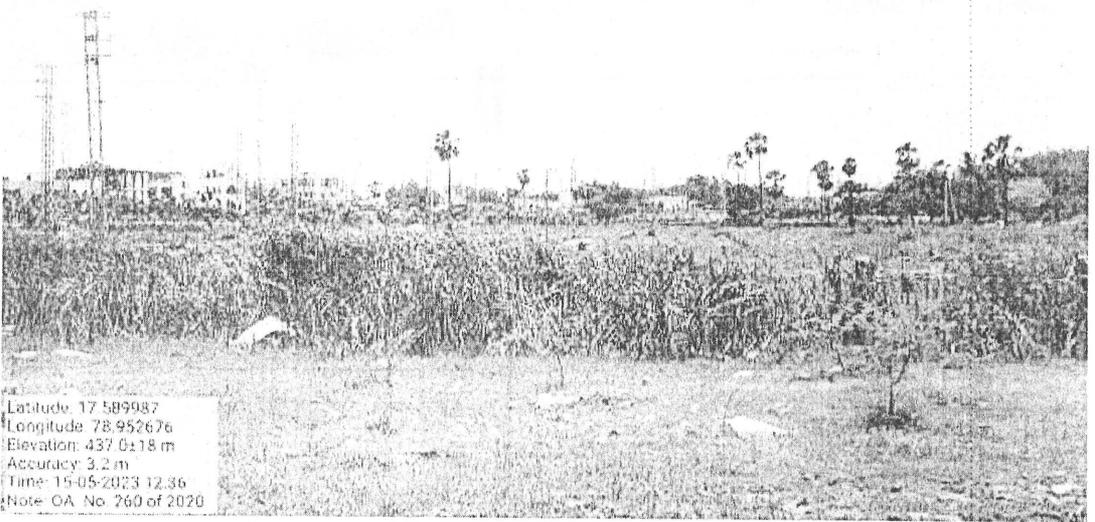
28



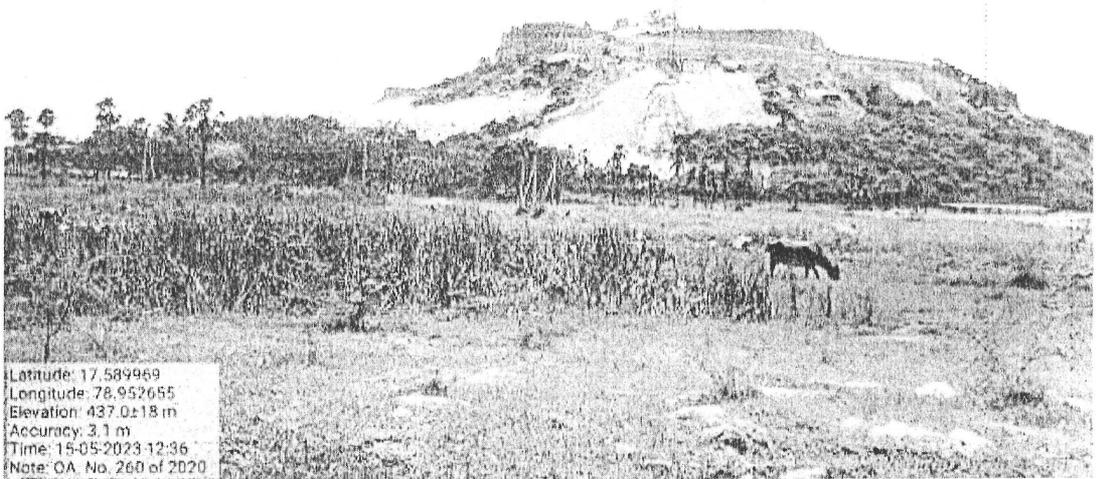
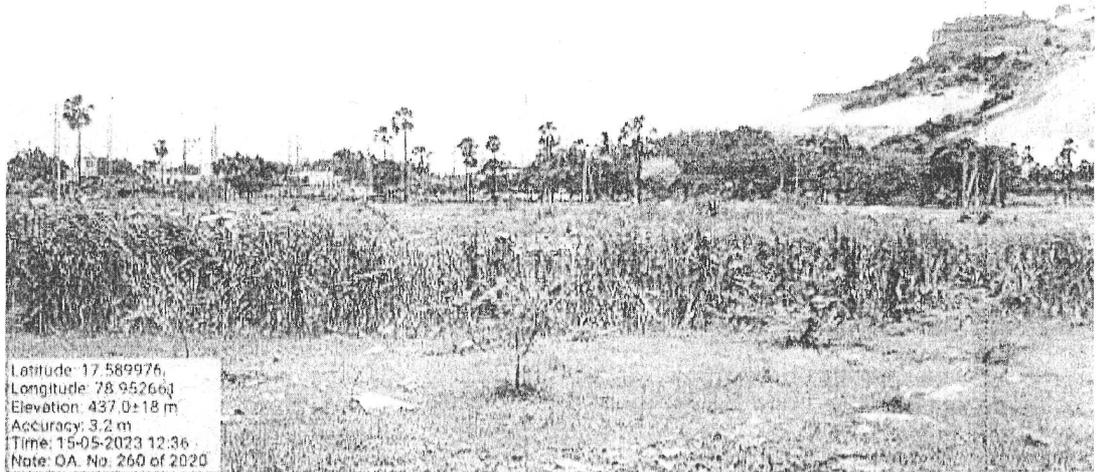
29



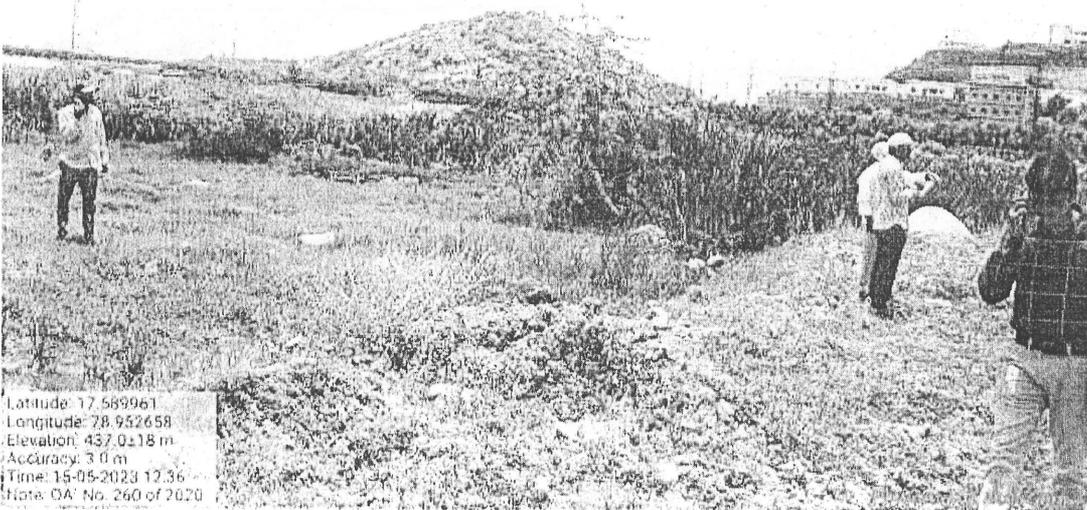
31



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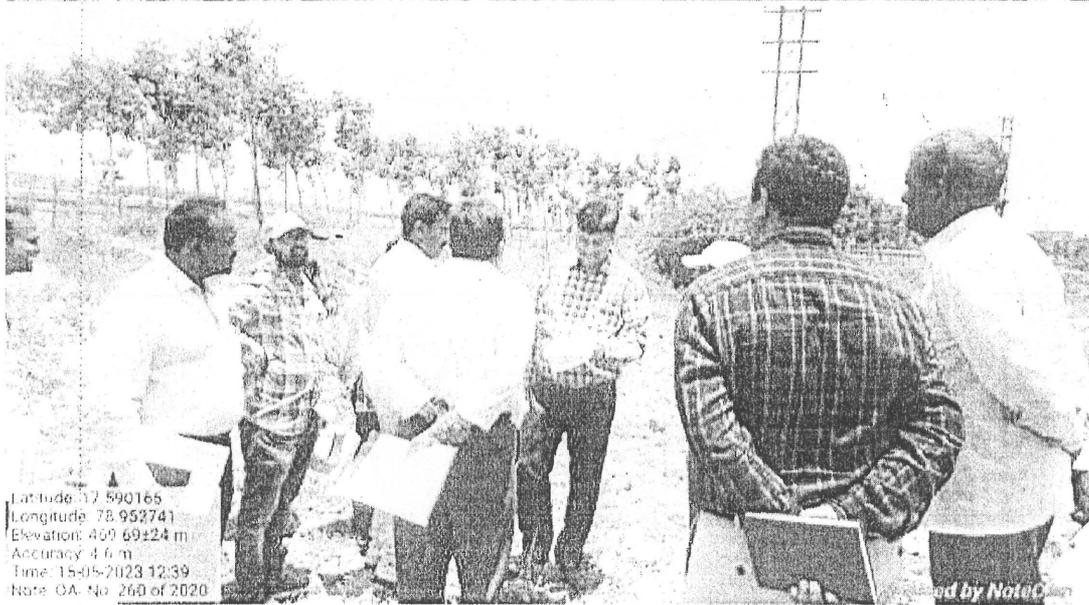


Latitude: 17.590027
Longitude: 78.952593
Elevation: 433.0±14 m
Accuracy: 2.8 m
Time: 15-05-2023 12:37
Note: OA. No. 260 of 2020



Latitude: 17.590083
Longitude: 78.952696
Elevation: 433.0±14 m
Accuracy: 2.5 m
Time: 15-05-2023 12:37
Note: OA. No. 260 of 2020

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Time: 15-05-2023 12:40
Note: OA No. 260 of 2020



Latitude: 17.590249
Longitude: 78.952713
Elevation: 430.9+19 m
Accuracy: 6.4 m
Time: 15-05-2023 12:40
Note: OA No. 260 of 2020

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Latitude: 17.590175
Longitude: 78.952703
Elevation: 430.9119 m
Accuracy: 4.9 m
Time: 15-05-2023 12:40
Note: OA No. 260 of 2020



Latitude: 17.59015
Longitude: 78.9527
Elevation: 437.0110 m
Accuracy: 3.8 m
Time: 15-05-2023 12:40
Note: OA No. 260 of 2020

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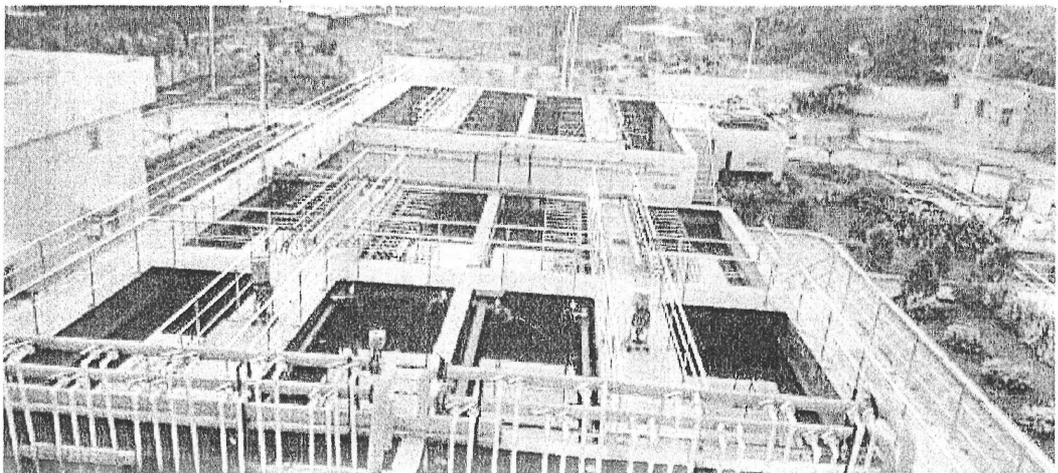
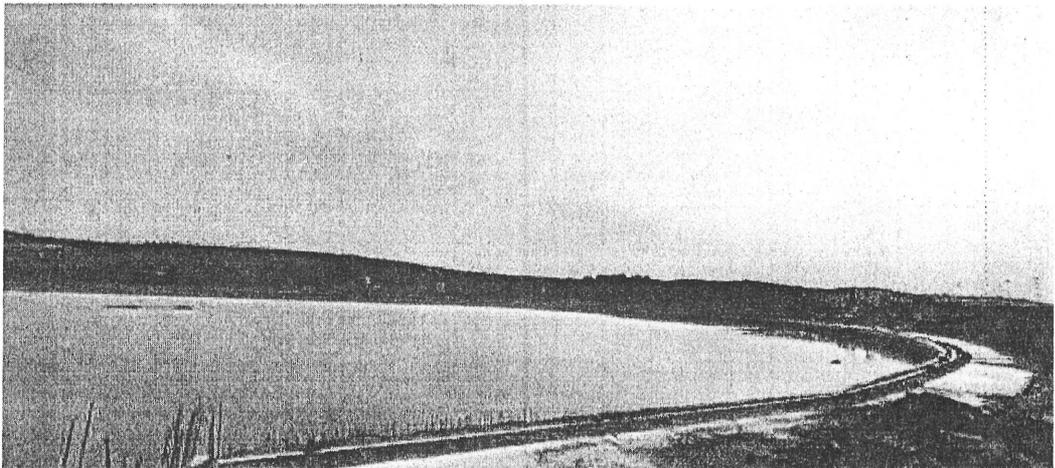
Latitude: 17.590266
Longitude: 78.952811
Elevation: 479.4±14 m
Accuracy: 5.4 m
Time: 15-05-2023 12:43
Note: OA No. 260 of 2020



Latitude: 17.590388
Longitude: 78.952948
Elevation: 429.8±14 m
Accuracy: 3.0 m
Time: 15-05-2023 12:44
Note: OA No. 260 of 2020

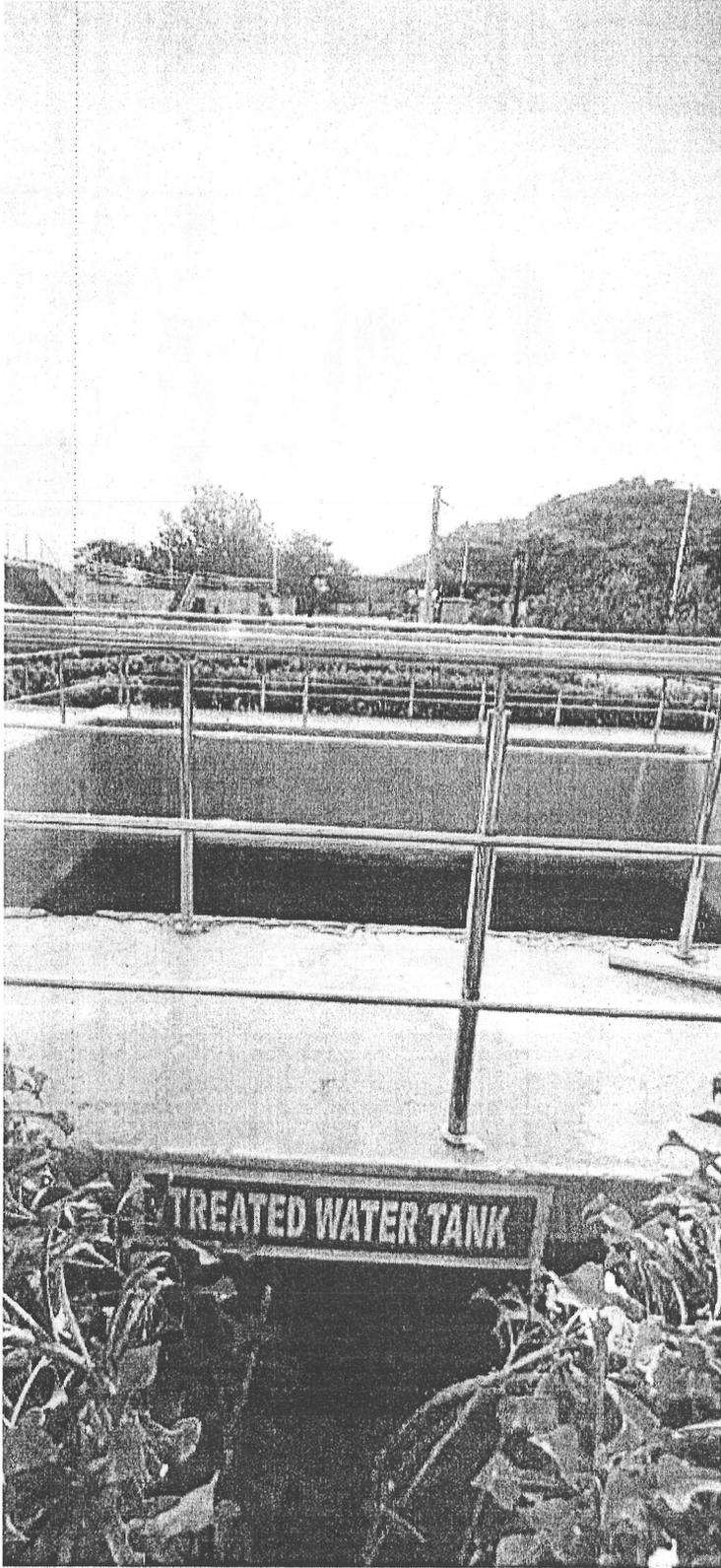
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**BEFORE THE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT
CHENNAI**

O A NO: 260 OF 2020

Beerla Ilaiah

Applicant

Vs

State of Telangana and

Others

Respondents

**REPORT OF THE JOINT
COMMITTEE CONSTITUTED IN**

O A NO: 260 OF 2020

M/s DR. C K Syed Shaffi,

Panel Counsel for MoE, F & CC

M: 9444953883